

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes.

(b) A statement giving the required information is placed on the Table of the House. [See Appendix IV, annexure No. 39.]

(c) No financial assistance was sought by the Government of Mysore.

Under (b) I should add that the total amount sanctioned by way of loan is Rs. 12,86,000 and by way of grant Rs. 9,51,948.

Shri B. Shiva Rao: The Fisheries Adviser to the Ministry of Food and Agriculture recently made a report on the possibilities of fishery development in this country with the assistance of American officials and experts. Has that report been received by the Ministry and will the hon. Minister be pleased to lay it on the Table of the House?

Shri Karmarkar: I should like to find out and if it is proper, I shall place it on the Table of the House.

Shri Madiah Gowda: I wish to know whether the Mysore Government asked for any help and that was refused.

Shri Karmarkar: I find the Mysore Government did not ask for help. If it is asked, we shall sympathetically consider the matter.

Shri Madiah Gowda: Is the Government aware that there are very good facilities in Mysore State for the development of fisheries and will the Government take interest to see that they are developed?

Shri Karmarkar: We have always a live interest. If the Mysore Government puts up the matter, we shall certainly consider.

Shri B. Shiva Rao: With regard to Part (c) of my question regarding facilities for transport of fish, has this question been taken up with the Ministry of Railways for providing cold-storage wagons for the transport of fish?

Shri Karmarkar: I am not sure; I shall find out.

Shri S. V. Ramaswamy: Is there any scheme for the development of inland fisheries?

Shri Karmarkar: Yes.

Shri S. V. Ramaswamy: What are the schemes?

Shri Karmarkar: I should like to have notice. I am quite sure that both inland fisheries and deep sea fisheries are being developed.

Shrimati Ammu Swaminadhan: With reference to part (d), is the Government aware that in one particular area, they had to throw away a great deal of fish because they had no canning industry there? I mean in Malabar, Westcoast.

Shri Karmarkar: I find that canned fish is not very popular in this country. Perhaps it might have happened like that.

Shri M. V. Krishnappa: May I know whether it is a fact that the Government of Mysore imported special breeds of American fish and Japanese fish and whether the American fish is gradually swallowing both our Mysore fish and Japanese fish in our tanks?

Mr. Speaker: Order, order.

Shri Belli Ram Das: May I know if there is any provision for giving financial aid to individual fishermen to develop fisheries?

Shri Karmarkar: I should like to find out.

Mr. Speaker: I am going to the next question.

FOREST LAND

*818. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Food and Agriculture be pleased to state what is the total area under forest in India?

(b) Has the area increased or decreased since 1947 and to what extent?

(c) What is the new policy of Government regarding forests, their extension, protection, classifications and utilisation?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). A statement is laid on the Table. [See Appendix IV, annexure No. 40].

(c) Copies of Government Resolution No. 13-1/52-F dated 12-5-52 on the National Forest Policy are available in the Library of the House.

Pandit Munishwar Datt Upadhyay: What is the area of forests that has been converted into agricultural land during the last two years?

Shri Karmarkar: I should like to have notice.

Pandit Munishwar Datt Upadhyay: What are the classes of forests that we have at present? What is the basis of that classification?

Shri Karmarkar: The policy statement is published and it is available in the Library of the House.

Mr. Speaker: Has the statement been placed on the Table of the House?

Shri Karmarkar: It is already placed in the Library.

Pandit Munishwar Datt Upadhyay: What is the area under match-wood plantation at present?

Shri Karmarkar: I should like to have notice.

Shri Nana Dass: What is the policy of the Government with regard to forests in which there is no vegetation?

Mr. Speaker: It is a very general and vague question; it covers the whole of the Indian Union.

Shri Nana Dass: Reserve Forests.

श्री एस० एन० दास : क्या मैं जान सकता हूँ हर साल जैसे वन महोत्सव मनाया जाता था वैसे ही इस साल भी तीसरा वन महोत्सव मनाया जायगा या नहीं ?

Mr. Speaker: Order, order; I am not allowing the question.

Pandit Munishwar Datt Upadhyay: What special steps have been taken to encourage afforestation of lands?

Shri Karmarkar: I should like to have notice. What we propose to do is contained in the policy statement.

Shri Damodara Menon: Have the Government got any scheme to nationalise private forests?

Shri Karmarkar: All that is worth saying is stated in the policy statement.

ROADS AND BRIDGES IN MADHYA BHARAT

*819. **Shri R. C. Sharma:** (a) Will the Minister of Transport be pleased to state what amount, if any, was incurred from the Central Road Fund on the construction of roads and bridges on the National Highways in Madhya Bharat State in 1951-52?

(b) Is there any list of roads and bridges to be constructed in Madhya Bharat under the National Highways Development Programme?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Nil from the Road Fund but (estimated) Rs. 1.25 lakhs from National Highway grants.

(b) There is a programme which includes the construction of a bridge over the Chambal river, work on

which will start in 1953; and the black-topping of certain miles of road yet to be finally selected.

श्री आर० सी० शर्मा : क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि इस चम्बल ब्रिज के अतिरिक्त कोई अन्य ब्रिज भी मध्य भारत में निर्माण होने वाला है ?

श्री मतीश चन्द्र : चम्बल ब्रिज नेशनल हाइवे पर एक ही पुल है जो बनने वाला है ।

श्री आर० सी० शर्मा : क्या मध्य भारत से पास होने वाला और कोई नेशनल हाइवे नहीं है ?

श्री मतीश चन्द्र : मध्य भारत से पास होने वाला और कोई नेशनल हाइवे नहीं है ।

श्री आर० सी० शर्मा : क्या माननीय मंत्री महोदय यह बतलाने की कृपा करेंगे कि रोड फंड में से प्रान्तों को जो धन दिया जाता है वह किस आधार पर और किस अनुपात से दिया जाता है ?

श्री मतीश चन्द्र : यह कहना तो मेरे लिये कठिन है लेकिन जहाँ तक मैं समझता हूँ आवश्यकतानुसार दिया जाता होगा ।

Shri Nambiar: The Question No. 821 may be answered, Sir.

Mr. Speaker: That would come at the end. Has he got the written authority?

Shri Nambiar: He has given oral authority, Sir.

Mr. Speaker: For the benefit of Members, I may say unless a specific written authority is given in respect of particular questions on a particular day, any such general authority is not going to be recognised.

CONSTRUCTION OF WELLS IN BIHAR

*823. **Shri Jhulan Sinha:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the subsidy for construction of wells in Bihar has been stopped?